

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3847
ANSWERED ON:17.05.2006
ILLEGAL TELEPHONE EXCHANGE
Mohite Shri Subodh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the BSNL has lost Rs.8 crore revenue due to the alleged setting up of illegal telephone exchange by the officials of the former at Nagpur city;
- (b) if so, the details thereof;
- (c) the action taken by the Government against officials involved in the said racket; and
- (d) the steps taken by the BSNL to stop such incidents in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Approximate revenue loss assessed as Rs.7,75,40,768/-.

(b) Details are as under:-

Thadipawani Exchange: 16879196 units x Rs. 1.20/unit = Rs.2,02,55035/-

Wadvihira Exchange: 47738111 units x Rs.1.20/unit = Rs.5,72,85,733/-

Total = Rs. 7,75,40,768/-

(c) On the basis of Police detention, following officials have been suspended from the service:-

1. Shri J.T. Khobragade, SDE, Narkhede SDCA
2. Shri R.S. Chahande, JTO, Bharsingi Exchange
3. Shri G.P. Gulhane, TTA, Bharsingi Exchange
4. Shri S.R. Meshram, Phone Mechanic, Wadvihira Exchange
5. Shri V.D. Patil, Phone Mechanic, Thadipawani Exchange

(d) Necessary steps have been taken by the BSNL to stop recurrence of such type of cases in future:-

1. For a permanent solution, conversion of such independent 256 P C-DOT exchanges into A N RAX and SBMs to RSU is under process in BSNL. About 90% of such exchanges have already been converted till date.
2. In addition to above, instructions to prevent leakage of revenue through TAXs/ spare levels, routing of calls to private BSOs from TAXs, connectivity of C-DOT 256 P RAXs using digital trunks and proper monitoring of exchanges are being issued time to time.
3. ISD access to isolated 256 P- C-DOT exchanges has been temporarily barred in Nagpur, till these are converted into AN-RAXs.